

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:3429

ANSWERED ON:17.04.2000

TELEPHONE QUOTA

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Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the existing rules of providing telephone connection on priority basis under the discretionary quota;
- (b) the number of applications received from each State and Jabalpur district for telephone connections during the last three years till date, State-wise;
- (c) the number of telephone connections provided to each State particularly in Rajasthan and the said district under the above quota during the above period;
- (d) the number of applications out of these lying pending and rejected during the above period; and
- (e) the time by which the remaining applications are likely to be cleared?

Answer

MINISTER OF STATE FOR COMMUNICATIONS

(SHRI TAPAN SIKDAR)

- (a) Copy of the existing rules has been enclosed at ANNEX-I.
- (b) Data regarding applications received is not maintained.
- (c), (d) and (e) The information regarding applications which have been sanctioned are being collected and will be laid on the Table of the House.